

DIVISION BENCH

O-118

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/291(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	RAMPUR ENGINEERING COMPANY LTD. Vs. SR ENGINEERS ENTERPRISE PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. None

ORDER

1. No representation on behalf of the parties. The Registry is directed to issue to the Counsel-on-Record for their appearance on the next date of hearing.
2. Both sides are hereby directed to complete e-filing process and ensure defect free status.
3. List the matter on 01/09/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.